

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-523(ND)/2018

IN THE MATTER OF:

M/s Mussadi Lal Kishan Lal

Vs

M/s Amira Pure Foods Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 9 IBC 2016

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

Order delivered on 20.08.2018

For the Petitioner/applicant

: Ms. Radhika Gupta, Advocate

For the Respondent

:

ORDER

On the request of the learned counsel for the petitioner the matter is adjourned to  
30.08.2018.



(V.K.SUBBURAJ)  
MEMBER (TECHNICAL)

Varinder Kumar



(R. VARADHARAJAN)  
MEMBER (JUDICIAL)